NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 101(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE MIMINIMAR
Hon'ble PRESEDENT

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE COMPANY:

Sonai Kumar Punn

V/s.

M/s. Planit Travglobal Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION		REPRESENTATION	SIGNATURE
1. ASHISH AGGARWAL 2. HARLEEN HAUR	Adv	Petitioner.] Hlam
3. RSBHATIA	PC S	R-12	RSBnahe.
4. RAVI. KAROOR	Alm	RI- 4	Lee_
5. SAM BOR DAWAR	Adv	R1-9	
6. SHALLENDRA KUMME	Seu	R-12	(true

Order

Ld. Counsel for Respondents No. 1 to 4 & 12 undertakes to file reply within one week, with a copy in advance to the Petitioner. The remaining respondents have not put in appearance despite service. Rejoinder, if any, be filed to the replies filed by Respondent Nos. 1 to 4 & 12 within a week after replies are received, with a copy in advance to the counsel for the respondents.

List for arguments on 14.9.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

22nd August, 2016 (P.K. Sud)